

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

26

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/658/(IB)/2017
NAME OF THE PETITIONER(S) : KAMACHI INDUSTRIES LTD
NAME OF THE RESPONDENT(S) : LANDMARK HOUSING PROJECTS CHENNAI
PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Presented by
for Rajagopal & Rajanathan
Advocates

For Petitioner

Meeth

Mr Yusuf For - M/S Nathan & Associates

For

ORDER

Counsel for petitioner present. Shri Yusuf caused appearance on behalf of the respondent/corporate debtor and stated that he is filing vakalat today. He prayed for time to file counter. He also stated that there is a chance for settling the matter between the parties. Time is extended at request. Put up on 08.12.2017.

Sd/-
S Vijayaraghavan
Member (Technical)

Sd/-
K Anantha Padmanabha Swamy
Member (Judicial)